



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.11.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 27.11.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 700 of 2025 & I.A. No. 2697 of 2025	Sanjay Arora Vs. Canara Bank	27.11.2025	17.12.2025
2.	Comp. App. (AT) (Ins) No. 714 of 2025	Micro Capitals Pvt. Ltd. Vs. Commissioner of Income Tax & Ors. With	27.11.2025	16.12.2025
3.	Comp. App. (AT) (Ins) No. 721 of 2025	Dharmendra Dhelariya Resolution Professional Kss Ltd. Vs. The Commissioner of Income Tax & Ors.	27.11.2025	16.12.2025

4.	Comp. App. (AT) (Ins) No. 921 of 2025	Amresh Anand Vs. Transrail Lighting Ltd. & Anr.	27.11.2025	08.01.2026
5.	Comp. App. (AT) (Ins) No. 1137 of 2025	K.J. Diesels Pvt. Ltd. Vs. Nava Healthcare Pvt. Ltd.	27.11.2025	17.12.2025
6.	Comp. App. (AT) (Ins) No. 1248 of 2025 & I.A. No. 4890 of 2025	Evika Vincom Pvt. Ltd. Vs. Maryn Industries Pvt. Ltd. & Ors.	27.11.2025	18.12.2025
7.	Comp. App. (AT) (Ins) No. 1394 of 2025 (With Defects)	J. C. Flower Asset Reconstruction Pvt. Ltd. Vs. Bank of Baroda & Anr. With	27.11.2025	19.12.2025
8.	Comp. App. (AT) (Ins) No. 1328 of 2025 (With Defects)	Vandana Garg Resolution Professional of Raghuleela Builders Pvt. Ltd. Vs. Bank of Baroda & Anr.	27.11.2025	19.12.2025

9.	Comp. App. (AT) (Ins) No. 314 of 2025 Part Heard	Chandra Tahiliani Vs. Planet Builders and Developers & Anr.	27.11.2025	18.12.2025
10.	Comp. App. (AT) (Ins) No. 325 of 2025 Part Heard	Dinesh Keshawrao Atkare & Anr. Vs. Palak Swapnil Desai, Erstwhile RP of Santoshi Barrier Film India Pvt. Ltd. & Anr.	27.11.2025	02.12.2025
11.	Comp. App. (AT) (Ins) No. 368 of 2025 Part Heard	Rajender Prasad Mittal Vs. Jaikrishan Estates Pvt. Ltd.	27.11.2025	17.12.2025
12.	Comp. App. (AT) (Ins) No. 754 of 2024	Vistra ITCL (India) Ltd. & Ors Vs. Satra Properties (India) Ltd.	27.11.2025	18.12.2025
13.	Comp. App. (AT) (Ins) No. 488 of 2025	Evergreen Constructions (Durgapur) Pvt. Ltd. Vs. GPT Casting Ltd.	27.11.2025	19.12.2025
14.	Comp. App. (AT) (Ins) No. 725 of 2025 & I.A. No. 5337 of 2025	Suniel Hiroo Bharwani Vs. Vaishali Patrikar, Liquidator of Gourmet Renaissance Pvt. Ltd. & Anr.	27.11.2025	17.12.2025

15.	Comp. App. (AT) (Ins) No. 1304 of 2025	Bijay Pratap Singh Vs. Gyan Chandra Misra & Anr.	27.11.2025	19.12.2025
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By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)